

term, India is one of the four countries having enough individual votes to elect her own Director. At present Shri D. S. Joshi is India's Director on the Board. Shri J. R. Hiremath is the Alternate Director.

CIVIC TAX ON CENTRAL PROPERTIES

*616. SHRI N. R. MUNISWAMY: Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that Government propose to levy Civic tax on Central properties from 1970 onwards;

(b) if so, what are the details of the proposal; and

(c) whether the provisions make discriminatory procedures of assessment of Government properties and private properties?

THE MINISTER OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI K. K. SHAI): (a) to (c) The question of enacting a comprehensive Central legislation authorising the local bodies to levy local taxes on certain properties of the Central Government, is under consideration. The details are being worked out.

GOLD SMUGGLING IN KERALA

*617. SHRI G. GOPINATHAN NAIR: Will the Minister of FINANCE be pleased to state:

(a) whether some persons have been arrested in Kerala during the last four months on charges of gold smuggling;

(b) if so, the names of those persons; and

(c) the result of the recent investigations into gold smuggling cases in Kerala?

THE MINISTER OF REVENUE AND EXPENDITURE (SHRI VIDYA CHARAN SHUKLA): (a) and (b) 8 persons have been arrested in Kerala during the last four months on charges of gold smuggling. The names of the persons arrested are indicated below:—

- (i) K. P. Moideen Kunhi
- (ii) Ebrahim
- (iii) P. Balakrishnan
- (iv) Smt. Pappammal
- (v) P. H. Alamed
- (vi) Smt. Natarajan
- (vii) Saidali
- (viii) Mohan dikkutty

(c) Except in the case of K. P. Moideen Kunhi where the departmental adjudication orders have been passed, the remaining 5 cases are still under investigation.

*618. [Transferred to the 28th August, 1970.]

DEMOLITION OF GOVERNMENT RESIDENTIAL QUARTERS IN GOLI MARKET AREA, NEW DELHI

1319. SHRI B. C. PATTANAYAK: Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state:

(a) the number of residential quarters with the names of the squares which Government propose to demolish in Gole Market area during the next three years, year-wise; and

(b) the number with type of quarters which Government propose to build in each of those squares?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI PARI-MAL GHOSH): (a) The plans for future construction in the Gole Market area are still under consideration. It is, therefore, not possible to state at this stage the number of quarters, with the names of the squares, which will be required to be demolished during the next three years.

(b) Does not arise.

D.C. CURRENT IN D.I.Z. AREA

1320. SHRI B. C. PATTANAYAK: Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that the electrical connection of the residential Government quarters in the D/I.Z. area in Delhi are provided with D.C. current; and

(b) if so, the time by when Government propose to convert it into A.C. current?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI PARI-MAL GHOSH): (a) Yes, Sir. The majority of the quarters in the D.I.Z. area, New Delhi are provided with D.C. Current.

(b) The work of internal wiring connected with the conversion from D.C. to A.C. supply in those quarters which are not likely to be demolished in the near-future for re-development of the D.I.Z. area, is likely to be completed by about the end of April, 1971. Provision of service connections is the responsibility of New Delhi Municipal Committee. It is expected that these would be provided by the New Delhi Municipal Committee soon thereafter.